Government of India Ministry of Finance Department of Revenue

RAJYA SABHA UNSTARRED QUESTION NO. 4042

TO BE ANSWERED ON TUESDAY, APRIL 3, 2018 CHAITRA 13, 1940 (SAKA)

OUTCOME OF INCOME TAX RAIDS

4042: PROF. M.V. RAJEEV GOWDA:

Will the Minister of Finance be pleased to state:

a) the number of raids conducted by the Enforcement Directorate and the Income Tax Department, agency-wise, year-wise during the last three years;

b) the number of investigations initiated, investigations concluded, convictions secured and cases appealed by each agency during this period year-wise; and

c) the number of investigations and cases pending at the beginning and end of each financial year during this period, agency-wise?

ANSWER MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHIV PRATAP SHUKLA)

(a)

ENFORCEMENT DIRECTORATE

Total number of Searches conducted under the provisions of Prevention of Money Laundering Act (PMLA), 2002 & Foreign Exchange Management Act (FEMA), 1999 for F.Ys. 2015-16 to 2017-18 (till February, 2018) are as follows:

No. of	F.Y 2015-	F.Y 2016-	F.Y 2017-18	
Searches Conducted	16	17	(upto February 2018)	
Under FEMA	82	196	135	
Under PMLA	202	161	570	

INCOME TAX DEPARTMENT

The Financial Year-wise Search & Seizure operations conducted for F.Ys. 2015-16 to 2017-18 (till February, 2018) are as follows:

F.Y.	No. of groups searched	
2015-16	447	
2016-17	1152	
2017-18 (till Feb 2018)*	527	

^{*} Figures are provisional.

ENFORCEMENT DIRECTORATE

The number of investigations initiated, investigations concluded under FEMA, 1999 and PMLA, 2002, conviction secured and cases appealed under PMLA, 2002 with respect to Directorate of Enforcement during the F.Ys. 2015-16 to 2017-18 (till February, 2018) are as follows:

लत वर्ष 2016-17 विस्त वर्ष 2017-18	F.Y 2015-16	F.Y 2016-17	F.Y 2017-18 (upto February 2018)
(978 8103 127928)	Under FEMA	, 1999	
No. of investigations initiated	1516	1993	3369
No. of investigations concluded	1525	1393	1708
There is no provision of convic	tion under FEM	ſA.	K SI H I K
	Under PMLA	1,2002	1995 年 1987
No. of investigations initiated	111	200	118
No. of investigations concluded	285	307	110
No. of cases in which conviction secured	885 8	02	02
No. of cases appealed before Appellate Tribunal under PMLA	137	246	298 9 9 9 9 9 9 9 9 9 9 9 9 9 9 9 9 9 9 9

INCOME TAX DEPARTMENT

The number of convictions secured from F.Ys 2015-16 to 2017-18 (till February, 2018) are as follows:

Financial Year	2015-16	2016-17	2017-18* (upto 28.02.2018)
No. of persons	28	16	45
convicted during the year			

(c)

ENFORCEMENT DIRECTORATE

The number of PMLA investigation pending at the beginning and at the end of each financial year during the from F.Ys 2015-16 to 2017-18 (till February, 2018) are as follows:

में लंबित मामली	prim K with FEI	FEMA		PMLA		
की संख्या 1152 1045	No. of cases pending at the beginning of Financial year	No. of cases pending at the end of Financial year	pending at the beginning of	No. of cases pending at the end of Financial year		
F.Y 2015-16	4434	4425	1326	1152		
F.Y 2016-17	4425	5025	1152	1045		
F.Y 2017-18 (upto February 2018)	5025	6686	1045	1053		